

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/6482/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding officer,
Industrial Court, Guwahati.

Dated Guwahati the 7th December, 2021.

Sub: **Restricted holiday.**

Ref:- Letter No. IT.5/2021/292 dtd. 06.12.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 10.12.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 09.12.2021 till the morning of 13.12.2021**, has been granted. The Presiding officer, Labour Court, Kamrup(M), Guwahati shall remain in charge of your Court and office during this period.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/6484
6483-A, dated 7.12.2021

Copy to:

1. The Presiding officer, Labour Court, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.

8/12/21
JT.REGISTRAR (VIGILANCE)

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